

(4)

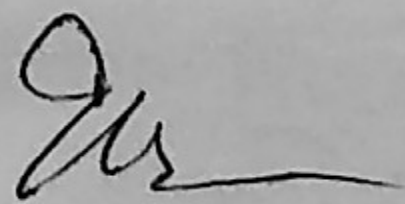
MA 83/07

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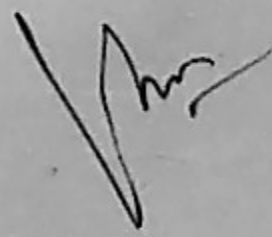
Hon' Mr. Justice Khem Karan, VC,  
Hon' Mr. K. S. Menon, AM.

Heard Sri V. K. Pandey, learned counsel appearing for the applicant on admission of this OA.

The applicant is challenging the order dt. 24.07.04 by which his request for placing him above some other official in the seniority list was turned down. It has not been explained to our satisfaction as to how the applicant is coming after about three years for quashing the order of 2004. The OA is apparently time barred and it is dismissed as such..



AM.



VC.

